



2026:AHC:14254

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 45030 of 2025

Ram Ji

.....Petitioner(s)

Versus

State Of Uttar Pradesh And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashutosh Kumar Pandey
Counsel for Respondent(s)	:	Bhupendra Kumar Tripathi, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by the counsel for the petitioner to dismiss the present petition as not pressed with liberty to the petitioner to file a fresh petition.
2. Prayer is allowed.
3. Accordingly, the petition is dismissed as not pressed with liberty as prayed.
4. Office is directed to return the certified copy of order which is appended along-with the petition to the learned counsel for the petitioner, after keeping the photocopy of the same.

(Prakash Padia,J.)

January 20, 2026

Swati